

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 1922/2024 in C.P. (IB)/3639(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

**NAME OF THE PARTIES:- Kamal Kishor Gurnani - Liquidator of
Shree Gajanan Agro Farms Private
Limited**
IN THE MATTER OF
Bank of India
V/s
Shree Gajanan Agro Farms Pvt. Ltd

**Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 1922 of 2024:- Counsel, Nishitha Nambiar appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for placing on record Progress Report of the Liquidation process for the quarter ended on 31.03.2024, which has been annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 1922 of 2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)